

case, police conducted the investigation and have initiated Criminal proceedings. They had earlier arrested one Superintendent of Central Excise and one Inspector of Central Excise as also the proprietor and some employees of the firm M/s. Murulidhar Rampal.

(c) No, Sir.

(d) Does not arise.

Sale of Imported Goods in Modern Bazar, Vasant Vihar, New Delhi

7309. SHRI CHANDRA SHEKHAR SINGH: Will the Minister of FINANCE be pleased to refer to reply given to Unstarred Question No. 4233 on the 24th August, 1973 regarding sale of imported goods in Modern Bazar, Vasant Vihar, New Delhi and state:

(a) whether imported goods are still being sold in Modern Bazar, at C-8/3, Vasant Vihar, New Delhi,

(b) whether there was another raid on the premises and imported goods seized,

(c) if so, what action is being taken by Government to stop the illegal sale of imported goods; and

(d) whether foreign liquor is also being sold in the premises'

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K R GANESH). (a) There is no specific information that imported goods are being sold in Modern Bazar Vasant Vihar, Delhi at present

(b) Another raid was conducted on the above-mentioned premises on 27th August 1973 and goods worth about Rs 12,000 seized. The seized goods included cigarettes, cosmetics, and a Calculating machine

(c) Close surveillance is being maintained on the premises. The proprietor of the shop was arrested following the raid referred to above and produced before a Magistrate. The Magistrate released him on bail with a personal bond of Rs. 3,000 plus a surety bond of like amount

(d) No, Sir.

**आगरा में आयकर अधिकारियों द्वारा छापा
आयकर काला धन बरामद किया जाना**

7310. श्री हुकम चन्द कछवाय :
क्या वित्त मंत्री यह बताने की दृष्टि लेते कि

(क) क्या आयकर अधिकारियों ने आगरा जिले में मार्च, 1973 में किसी फर्म पर छापा मार कर भारी मात्रा में काला धन बरामद किया था, और

(ख) यदि हाँ, तो छापा मार कर बरामद किये गये सामान का सन्निपत स्थोरा तथा मूल्य क्या है ?

वित्त मंत्रालय में राज्य मंत्री (श्री के० आर० गणेश) : (क) और (ख) मार्च, 1973 में आगरा जिले में किसी भी फर्म पर छापा नहीं मारा गया। किन्तु आयकर विभाग के अधिकारियों ने फिरोजाबाद में कुछ रसायन के व्यापारियों के व्यापार और रिहायशी स्थानों की 4 और 5 मार्च, 1974 को तलाशी ली थी जिसके परिणामतः खाता बहियो तथा दस्तावेजों के भ्रमावा 18 लाख ६० मूल्य की नेखा बाह्य परिमम्पत्तिया पकड़ी गई।